CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

MISCELLANEOUS APPLICATION NO.060/527/2020

IN

CONTEMPT PETITION NO. 060/98/2019

IN

ORIGINAL APPLICATION NO.060/1234/2018

DATED THIS THE 23RD DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Vijay Kumar
So Shri Parkash Ram,
Aged 47 years,
Working as Stenographer (ad-hoc basis),
O/o Director, State Office,
National Commission for Scheduled Castes and
Scheduled Tribes, Sector 9-A,
Chandigarh (resident of House No. 2589),
Sector 38-C, Chandigarh 160037)   ….Applicant

(By Advocate Shri D.R. Sharma – through video conference)

Vs.

1. Union of India,
Through the Secretary to Government of India,
Ministry of Social Justice and Empowerment,
Shastri Bhawan, New Delhi, Delhi 110 001.

2. The Director,
State Office, National Commission for
Scheduled Castes and Scheduled Tribes,
Kendriya Sadan, Sector 9-A, Chandigarh   …..Respondents

(By Shri Sanjay Goyal, Senior Central Government Standing Counsel – through video conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri Sanjay Goyal, learned counsel representing the respondents, at the very outset, stated that in compliance of order dated 22.10.2018 passed by this Tribunal in OA No. 1234/2018, the respondents have issued an order dated 18.11.2020 and thus the execution stands satisfied.

2.   The fact with regard to issuance of order dated 18.11.2020 has not been disputed by Shri D.R. Sharma, learned counsel representing the applicant.

3.   Accordingly, the execution stands satisfied and the Miscellaneous Application No. 527/2020 stands disposed of.

4.   The applicant shall, however, be at liberty to lay a challenge to the order dated 18.11.2020 in case if he still remains dissatisfied with the said order.

(**RAKESH KUMAR GUPTA**)   (**SURESH KUMAR MONGA**)
       MEMBER (A)   **MEMBER (J)**

/ksk/